

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 278 Of 2022

IN RE:

GRAM PANCHAYAT BHATANWALI ...APPLICANT

VERSUS

UNION OF INDIA & ORS. ...RESPONDENTS

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(SUSHIL JASWAL) & (DEEPAK R. DAHIYA)

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New Delhi

Dated: 16.02.2023

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 278 of 2022

IN RE:

GRAM PANCHAYAT BHATANWALI APPLICANT

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UNION OF INDIA & ORS. RESPONDENTS

**STATUS REPORT ON BEHALF OF RESPONDENT NO.2
MUNICIPAL COUNCIL, PAONTA SAHIB, IN COMPLIANCE OF
ORDER DATED 13.10.2022**

MOST RESPECTFULLY SHOWETH:

1. That vide order dated 13.10.2022, respondent no. 2 Municipal council Paonta sahib was directed to file the status report with regard to the construction work and the functioning of the Dumping site for waste as being collected by the Municipal Council Paonta Sahib.
2. That in compliance of the above stated order, the Municipal Council, Paonta Sahib is filing the present Status Report before the Hon'ble National Green Tribunal.
3. That till the filing of the present status report, the Municipal Council has completed the construction of the dumping site at village Kedarpur. It is submitted that the dumping site has been covered with

Attested


Meenakshi Lamba
Notary Public & Oath Commissioner
Paonta Sahib (H.P.)
25/10/2022

a boundary wall of about nine feet. It is further submitted that platforms of solid concrete has also been constructed at the dumping site for installation of all the required machines. It is further submitted that a separate office room along with a labour room and toilets have also been constructed at the Dumping site. It is further submitted that a separate E-waste centre has also been constructed at the dumping site. It is further submitted that the Municipal Council has also constructed separate compartments/ chambers for sanitary waste and the same can be managed/disposed off in scientific manner.

4. That the Municipal Council Paonta Sahib has procured the machineries, through which the waste should be converted into refuse derived fuel which is being collected by the respondent No. 2, Municipal Council Paonta Sahib. It is further submitted that the Municipal Council Paonta Sahib has installed a three Ton OWC Machine for making the compost from the waste as collected by the Municipal Council Paonta Sahib. It is further submitted that the compost which is being manufactured at the site is being used by the municipal Council in its parks. Till the filing of the present status report, the municipal council has manufactured about 18 tons of manure/rich compost. It is further submitted that till the filing of the present status report the Municipal Council has dispatched about 20 tons of plastic waste to the CCI cement plant Rajban Paonta Sahib.

5. That the Municipal Council has also installed two bailing machines at kenduwal Plant by way of which the heavy plastic garbage is being reduced in size for easy transportation.

6. That the Municipal Council Paonta Sahib has also constructed separate chambers for manufacturing the compost from waste as being collected at the kedarpur dumping site. It is further submitted that the Municipal Council has installed twenty batteries in the compost generation chambers so that the processing of the waste shall be done in scientific manner and no foul smell should go out from the compost chamber, which is evident from the photograph as annexed herewith as **ANNEXURE-R2-1**.

7. That the Municipal Council Paonta Sahib has deployed twenty workers/employees for segregation of the waste as being collected by the Municipal Council. It is further submitted that the municipal Council is also taking care of the hygiene of the employees/workers by providing them proper gloves. Mask, jackets shoes. A plant manger has also been deployed at the site for managing the proper functioning of the dumping plant.

8. That the Municipal council has invited a bid through GEM for a shredder machine. A company named M/s SRS industries, Chhattisgarh has passed the bid process and now the negotiation with

Attested

Meenakshi Lamba
Advocate & Oath Commissioner
Paonta Sahib (H.P.)
Date: 19/5/2016

(4)

the same company is going on for the procurement of the Shredder machine. It is further submitted that the same shall be soon procured by the Municipal Council.

9. That the Municipal Council further assure the Hon'ble National Green Tribunal that the installation of the shredder machine or any other minor work which is incomplete will be done within the stipulated time i.e on or before 31st March 2023.

[Signature]
Executive Officer
RESPONDENT No.12
Municipal Council
Paonta Sahib H P

(SUSHIL JASWAL) & (DEEPAK R. DAHIYA)

Advocate for Respondent No.2
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Dated: 16.02.2023

Attested
[Signature]
Meenakshi Lamba
Advocate & Oath Commissioner
Paonta Sahib (H.P.)
011-9512016

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AFFIDAVIT

Affidavit of Thakur Ajmer Singh, aged about 55 years, at present working as an Executing Officer, posted at Municipal Council, Paonta Sahib, District Sirmour, Himachal Pradesh, since January, 2022 do hereby solemnly affirm and state on oath as under:

1. That I am Executing Officer of Respondent No. 2, Municipal Council, Paonta Sahib and as such I am fully conversant with the fact of the case and I am competent to swear this affidavit
2. That the accompanying Status Report has been drafted by my Counsel under my instructions. The factual submissions made therein are true to my knowledge and the legal submissions, if any, are true on information received and believed to be true and correct.

Attested
[Signature]
Meenakshi Lamba
Advocate & Oath Commissioner
Paonta Sahib (H.P.)
HM/195/2016

Executive Officer
[Signature]
Municipal Council
Paonta Sahib H P
DEPONENT

VERIFICATION

Verified at Paonta Sahib on this the _____ day of February, 2023 that the contents of my above affidavit are true to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Dr. Meenakshi Lamba (J.C.)
[Signature]

Thakur Ajmer Singh
16/02/23
Paonta Sahib (H.P.)

[Signature]
Executive Officer
Municipal Council
Paonta Sahib H P

Attested
[Signature]
Meenakshi Lamba
Advocate & Oath Commissioner
Paonta Sahib (H.P.)
NO. 195/2016

ANNEXURE

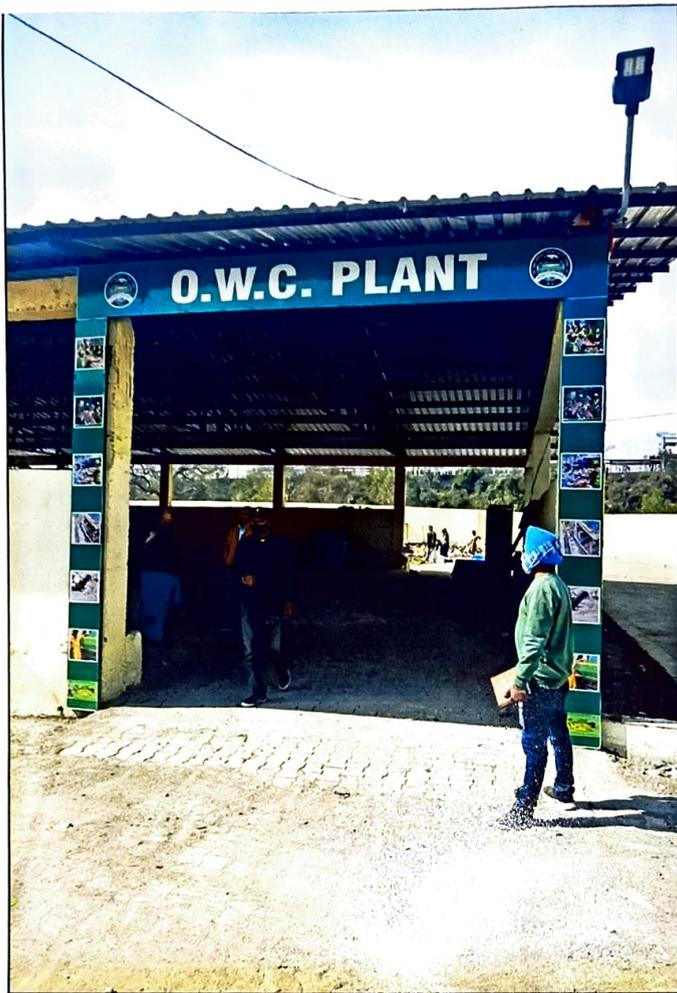
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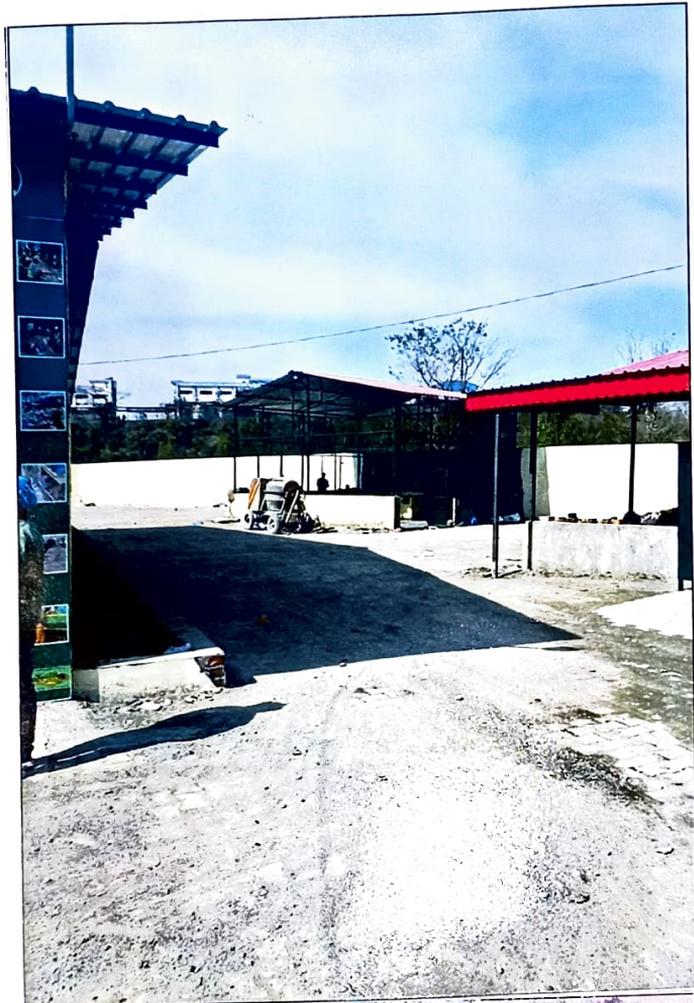
Executive Officer
Municipal Council
Paonta Sahib H.P.



Mmm
**Executive Officer
Municipal Council
Paonta Sahib H.P.**



M. M.
Executive Officer
Municipal Council
Municipality S. H. P.



M. W.
**Executive Officer
Municipal Council
Paonta Sahib H.P.**



Executive Officer
Municipal Council
Paonta Sahib H.P.



Executive Officer
Municipal Council
Paonta Sahib H.P.